

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2997 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Aidem Ventures Pvt. Ltd. Vs. News 24 Broadcast India Limited	Deepak Joshi
2.	I.A. No. 2998 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Aidem Ventures Pvt. Ltd. Vs. E24 Glamour Limited	Deepak Joshi
3.	I.A. No. 2999 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Aidem Ventures Pvt. Ltd. Vs. Skyline Radio Network Ltd.	Deepak Joshi
4.	I.A. No. 3000 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Chhaya Gupta Vs. Pritesh Jain & Ors.	Rytham Bhatt
5.	I.A. No. 3001 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Prakash Jain & Ors. Vs. Sunil Kumar Agarwal	Vijay Tangri
6.	I.A. No. 3002 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Tanya Singh (Proprietor of Pranya Enterprises) Vs. Hari Singh Sindhu (Personal Guarantor to MKY Logistics Private Limited)	Prateek Kushwaha

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